

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/01105/2019

HYDERABAD, this the 31st day of December, 2020.

Hon'ble Mr. B.V. Sudhakar, Admn. Member



V. RAMESH S/o Late V.V.Krishnaiah,
Ex-GDSMD, Uchuru BO a/w Sullurpetta SO,
Gudur Division, Age : 36 years,
R/o Uchuru – 524 121. ...Applicant

(By Advocate : Mr. M. Venkanna)

Vs.

1. The Union of India represented by
Its Secretary, Government of India,
Ministry f Communications and I.T,
Department of Posts – India, Dak Bhavan,
Sansad Marg, New Delhi – 110001.
2. The Chief Postmaster General,
Andhra Pradesh Circle,
Vijayawada 520 013.
3. The Superintendent of Post Offices,
Gudur Division, Gudur – 524 101. ...Respondents

(By Advocate : Mrs. K. Rajitha, Sr.CGSC)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Mrs. K. Rajitha, learned Senior Central Government Standing Counsel for Respondents submits that the applicant has got the relief prayed for in the Original Application and the applicant joined the office on 01.12.2020.

2. Learned counsel for the applicant submits that he has not been served with a copy of the appointment order of the applicant. Hence, learned Senior Standing Counsel is directed to serve copy of the order of applicant's appointment on the other side.
3. In view of the above position, OA is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

vl